

**IN THE HIGH COURT AT CALCUTTA  
MEDIATION CENTRE  
5, COUNCIL HOUSE STREET, GROUND FLOOR  
KOLKATA-700001**

**Notice Inviting Quotation No. Med/MS/118/20 Dated. 16/03/2020**

On behalf of the High Court at Calcutta, Mediation Centre, sealed Tenders / Quotations are invited from reputed OEMs / Dealers / Suppliers/ Registered Cooperative Societies for supply of the following items for use at the Mediation Centre, of the Hon'ble Court having following configuration:

Sl no.	Item	Specification
1.	<b>One Laptop</b>	HP 14q Core i5 10th Gen - (8 GB/1 TB HDD/Windows 10 Home) 14q-cs0017tu Thin and Light Laptop (14 inch, Smoke Grey, 1.47 kg, With MS Office)
2.	<b>One desktop computer</b>	HP Core i3 (8th Gen) (4 GB DDR4/1 TB/Windows 10 Home/21.5 Inch Screen) (Black, 39.07 mm x 49.03 mm x 20.41 mm, 5.39 kg)
3.	<b>One monochrome laser printers</b>	Canon Imageclass LBP6030W Single Function Wireless Monochrome Printer (White)
4.	<b>Close circuit security camera with television system</b>	32 Channel HD NVR with high decoding capability for ultra 4K HD viewing; up to 12MP(4K) resolution live view, Preview & Playback, Internal storage supports 4 HDDs expandable up to 32 TB (8 TB each). Record bit Rate (320Mbps), 2 HDMI/ VGA simultaneous video, usb ports 3 (2 rear USB3.0; 1 front USB2.0. RS232 1 port (for PC communications and keyboard), (16 bullet +7 dome camera) with supply & installation of Network IP BULLET Camera with 1/2.9"2MP CMOS Image sensor having 1920x1080 resolution and minimum illumination of 0.08 lux colour@F2.0 Colour of 98 ft (30m IR Distance) Smart IR, DWDR, 3D DNR Noise reduction, upto 4 configurable zones for Privacy masking & motion Detection, BLC /HLC, Onvif Profile S, Profile G, with H.265, IR, TDN & IP RUGGED DOME with 1/3"2MP CMOS Image sensor having 1920x1080 resolution and minimum illumination of 0.08 lux colour@F2.0 Colour of 82 ft (25m IR Distance) Smart IR, DWDR, 3D DNR Noise reduction, upto 4 configurable zones for Privacy masking & motion Detection, BLC /HLC, Onvif Profile S, Profile G, with H.265, IR, TDN and 2.8mm lens, POE, 4.12 W max power Consumption, IP66, 16X Digital Zoom, UL Listed (2mgp Fixed Dome) lens size- 3.6 mm, Wire bundle, 32 CH Power supply, HDMI wire, wireless mouse Bnc & Dc Connectors Video output- VGA, HDMI Video recording resolution – at least 1080P Video recording frame rate – at least 25 Brand - PELCO/HONEYWELL Warranty- at least 2 yrs on site warranty from OEM
5.	<b>Conference room video recording system</b>	<b>Two cameras with storage system for around 16,000 hours of high-def video.</b>
6.	<b>Remodelling and interior decoration of two chambers at the Mediation Centre, High Court, Calcutta</b>	(i) One MDF wooden full secretariat table - Georgia Executive Office Table with Side Runner & Drawer Cart in Brown Polish by Star India, (ii) Wall to wall carpets, 6'x6' carpet  (i) Table lamps, (ii) Incumbency boards with name plates (iii) Beautification and polishing of existing accessories/ furnitures.

**Note: All the above specifications should be read as equivalent or higher.**

Registrar (Vigilance) Cum  
Member Secretary  
Mediation & Conciliation Committee  
High Court, Calcutta

Date: 16 .03.2020

## TERMS & CONDITIONS

- Quotation should be submitted in the office of **the Member Secretary Mediation & Conciliation Committee High Court, Calcutta, at the Mediation Centre, High Court, Calcutta, 5, Council House Street, Ground floor, Kolkata-700001** on or before 20<sup>th</sup> March, 2020 between 11.00 am and 4.30 pm on any working day and should properly signed and stamped. The Hon'ble Court will not take any responsibility for delay, loss or non-receipt of quotations sent by post. The sealed tender will be opened on 21/03/2020 at 12 noon.
- Rates should be quoted taking into account the description, make, type, specification and quantity of the articles for which quotations have been invited.
- Rates quoted should be inclusive of all applicable charges, taxes, duties and levies.
- If the quotation of any supplier, which is not enlisted with this Hon'ble Court, is selected, the concerned supplier may have to submit copies of such documents as Trade License and / or PAN etc. as and when the Registrar (Vigilance) Cum Member Secretary Mediation & Conciliation Committee High Court, Calcutta may direct.
- Conditional quotations will not be considered.
- Willing suppliers submitting quotations should specify the address of its office and its Phone/Mobile number (and other contact numbers e.g. Fax, if available) for the purpose of quick communication in the event of urgency.
- Canvassing on the part of a supplier submitting quotation will render its quotation liable to cancellation summarily.
- This Hon'ble Court may award the contract to the supplier whose quotation has been determined to be substantially responsive and who has quoted the lowest evaluated price. However, the Hon'ble Court is not bound to accept the lowest bid. This Hon'ble Court reserves the right to accept, change / modify or reject any or all quotations and to cancel the process at any time prior to the award of contract for any reason whatsoever.
- Willing suppliers submitting quotations should know that the articles supplied may have to be, if necessary, delivered to the different sections / offices of Original Side Establishment of the Hon'ble Court as per instruction of the Registrar (Vigilance) Cum Member Secretary Mediation & Conciliation Committee High Court, Calcutta.
- Upon selection of quotation, concerned supplier would have to supply articles strictly according to the description / make / type / specifications provided in the instant notice. In case of any deviation from this and any default regarding this on the part of a selected supplier, the administration of this Hon'ble Court may take any or all such actions against the supplier as it may consider appropriate.
- **Bidders should have Tender Specific Authorisation from Original Equipment Manufacturer (OEM)**

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